

Statement

- (a) List of cities with a population of one lakh and above where communal incidents took place during the period 1-10-1978 to 31-3-1979.

Andhra Pradesh	Hyderabad, Nizamabad.
Bihar	Bhagalpur.
Gujarat	Baroda.
J & K	Srinagar.
Karnataka	Mysore.
Madhya Pradesh	Bhopal, Jabalpur and Ratlam.
Maharashtra	Ahmednagar, Nanded.
Rajasthan	Jaipur, Jodhpur, Udaipur.
Uttar Pradesh	Aligarh, Kanpur and Varanasi.
Delhi	Delhi.

- (b) Statement showing the details regarding the loss of lives and property suffered as a result of these communal disturbances.

Month	Loss of Life	Amount of Property lost/damaged
October, 1978	17	9,14,950.00
November, 1978	25	2,72,434.00
December, 1978	6	1,29,472.00
January, 1979	4	3,84,610.00
February, 1979	2	5,430.00
March, 1979	2	6,72,970.00
TOTAL	56	23,79,866.00

National Anthem

10237. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the National Anthem which does not clarify the sense containing the words 'Punjab Sindhu'; and

(b) if so, the details regarding the clarification of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). The composition consisting of the words and music known

as 'Jana Gana Mana' was adopted as the National Anthem of India by the Constituent Assembly of India on 24th January, 1950. Government are of the view that there is not sufficient reason for interfering with the original version of the Song as composed by the late Dr. Rabindra Nath Tagore.

Growth Rate

10238. SHRI DHARMAVIR VASISHI: Will the Minister of PLANNING be pleased to lay a statement showing:

(a) whether it was a fact that in the first five five-year plans the rate of actual growth was respectively 3.8, 3.7, 3.2, 3.5 and 3.3 per cent;

(b) the growth rate average during the last two years; and

(c) the anticipated growth rate in the remaining period of the Sixth Plan with explanation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) The Plan-wise growth rates quoted by the Hon'ble Member were estimated at the time of the formulation of the Draft Five Year Plan 1978-83 towards the end of 1977. The National Income estimates have since been revised and up-dated by the Central Statistical Organisation (C.S.O.). According to their White Paper just released (January, 1979), the annual compound growth rates in Gross Domestic Product (GDP) at factor cost at 1970-71 prices for the different Plan periods are as follows. (The Fifth Five Year Plan was terminated a year in advance and hence the growth rate relates to only four years of the Plan. This estimate is provisional).

	Annual Compound Growth Rate (per cent)
First Plan (1951-52 to 1955-56)	3.5
Second Plan (1956-57 to 1960-61)	4.1
Third Plan (1961-62 to 1965-66)	2.6
Annual Plans (per cent increase over previous year)	
1966-67	1.0
1967-68	8.7
1968-69	2.7
Fourth Plan (1969-70 to 1973-74)	3.5
Fifth Plan (1974-75 to 1977-78)	4.5

(b) According to the quick estimates of C.S.O., GDP increased by 7.2 per cent in 1977-78. The Planning Commission has estimated the growth rate in 1978-79 at 3.7 per cent.

(c) The Sixth Plan aims at an annual growth rate of 4.7 per cent in GDP. The growth rate in 1979-80 is expected to be higher than in 1978-79. These growth rates have been projected on the basis of the Draft Plan growth rate target of 4.7 per cent over the five years of the Sixth Plan (1978-83) and a realistic assessment of current trends. The Draft itself had envisaged a lower than average rate in the first half of the Plan period and a higher rate, perhaps around 5 to 5.5 per cent, in the latter half.

Passport Forgery Gang in North-Eastern Region

10229. SHRI P. A. SANGMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an international smuggling and passport forgery gang has been operating in the North-Eastern Region particularly in Assam and Meghalaya for the past few years facilitating large scale influx of Bangladeshi Nationals into the region ;

(b) if so, the details thereof ; and

(c) the measures adopted to check the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Departmental Competitive Examinations for Scheduled Castes/Scheduled Tribes Employees

10240. SHRI RAM CHARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Secretariat Service is considering to conduct the departmental competitive examinations, as that for Class I posts for Scheduled Castes/Scheduled Tribes employees, for filling in the reserved posts other than Grade I posts ;

(b) if not, what measures are being taken for filling in the grades of Assistants, Section Officers, etc., where reserved quota has not so far been fully utilized and

(c) whether the competitive examinations for departmental candidates are being considered to be held; if so, the approximate time within which the examinations in question, will be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL) : (a) No, Sir.

(b) and (c) . It has been decided to fill the vacancies reserved in the Select Lists of Grade I, 1977 and 1978 for Scheduled Castes/Scheduled Tribes on the basis of a limited departmental competitive examination confined to Section Officers/Grade A Officers of Central Secretariat Stenographers Service belonging to these communities, as there is no Section Officer/Grade A Officers of Central Secretariat Stenographers Service belonging to Scheduled Castes/Scheduled Tribes, fulfilling the prescribed eligibility conditions, available for promotion in the normal field of consideration. For promotion to the Grades Assistants and Section Officers there are Scheduled Castes/Scheduled Tribe candidates available for consideration for promotion against reserved vacancies and it is not considered necessary to have departmental competitive examination on the lines of the one being held to fill up reserved vacancies in Grade I of Central Secretariat Service.

Rise in the Cost of Four Heavy Water Plants

10241. SHRI JANARDHANA POOJARY : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether there has been phenomenal rise in the cost of the four Heavy Water Plants ; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH) : (a) Yes, Sir.

(b) Variations in exchange rate, upward revisions in customs tariff, increased cost on ocean freight due to hike in oil prices, high cost of expatriate supervision because of extended period of erection and commissioning, escalation in the prices of labour and material, both in respect of indigenous as well as imported items are the main reasons for the increased